## GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE LEGISLATIVE DEPARTMENT

### RAJYA SABHA UNSTARRED QUESTION NO. 4120

## TO BE ANSWERED ON THURSDAY, 7th APRIL, 2022

#### **COMPULSORY VOTING**

#### 4120. Shri Sanjay Raut:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Government is considering to make voting compulsory in the country;
- (b) if so, the details thereof and by when;
- (c) whether Government is also considering to publish the voter's name in various Election Commission of India (ECI's) website, who casted their votes in various elections; and
- (d) if so, details thereof and if not, the reasons therefor?

#### **ANSWER**

# MINISTER OF LAW AND JUSTICE (SHRI KIREN RIJIJU)

- (a) and (b): No proposal to make voting compulsory is under consideration of the Government.
- (c) and (d): No proposal to publish the voter's name who casted their votes in various elections, on the ECI's website is under consideration of the Government.

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